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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.07.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 14/9/HDB/2021
NAME OF THE COMPANY	Mark Infrastructure Pvt Ltd
NAME OF THE PETITIONER(S)	Padmavathi Steel Traders
NAME OF THE RESPONDENT(S)	Mark Infrastructure Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER


No one appeared for Operational Creditor.

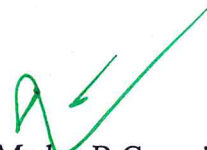
Learned Counsel for Corporate Debtor appeared. Seeks time to file counter.

In fact last chance has already been granted. We direct Corporate Debtor to file Affidavit in reply within seven days without fail. Otherwise matter will be proceeded without reply.

If reply is filed, copy to be given to the other side. Other side to file rejoinder within 7 days thereafter.

Matter stands adjourned to 25.08.2021.


(Veera Brahma Rao Arekapudi)
Member (Technical)


(Madan B Gosavi)
Member (Judicial)

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